175	Written Answers	[RAJYA SABHA]	to Questions 170
(b)	0	No. of Central Government employees involved.	No. of other individuals involved.
	636	1124	640

(c) The details of cases taken up at the requests of State Govts./orders of various High Courts out of the above total 1713 cases are as under:—

Cases taken up at Cases taken up on the request of the orders of various State Governments High Courts.

87	65	

, (d) During the last three years, i.e, from 1993 to 1995 the C.B.I. investigated 7806 cases as under:—

Year	Number of cases investigated
1993	2543
1994	2584
1995	2679
Total:	7806

## Writing off Equity in Power Sector by Andhra Pradesh

3889. SHRIMATI JAYAPRADA NAHATA: Will the PRIME MINISTER !be please to state:

(a) whether Government have enquired about the Andhra Pradesh Government's decision to write off an amount of Rs. 944 crores of equity in order to enable the Andhra Pradesh Electricity Board to achieve a rate of return of 3% during 1993-94;

(b) if so, what are the main objections raised by the Central Government;

(c) whether the State Government has fully convinced the centre about its decision; and

(d) if so, the justification for this decision? THE MINISTER OF STATE IN THE

MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) No, Sir.

(b) to (d) Do not arise in view of (a) above.

## **Production of Petroleum Products**

3890. SHRIMATI URMILLABEN CHIMANBHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) the quantity of oil, gas and other petroleum products produced during the last three years, State-wise;

(b) whether production of these products has been increasing year by year during the last three years; and

(c) if not, what steps Government have taken or propose to take to increase their production, item-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The details of the quantity of oil, gas and petroleum products produced during the last three years, State-wise are given in the annexure. [See Appendix 178, Annexure No. 94]

(b) It would be seen there from that the production of these items has been increasing during the last three years.

(c) The steps taken by the Government to increase the production of these items are:—

(i) Implementation of new schemes for oil field development and